

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. (IB)-40(PB)/2017  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE COMPANY: M/s. Vedika Nut Craft Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/s 10 of Insolvency And Bankruptcy Code 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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①	P. NAGESH	} ADVOCATES	FOR APPLICANT	
②	JHRUV GUPTA			



**ORDER**

At the request of the learned counsel for the parties, the matter is  
adjourned to 4<sup>th</sup> May, 2017.

sd/-  
(CHIEF JUSTICE M.M.KUMAR)  
PRESIDENT

sd/-  
(R.VARDHARAJAN)  
MEMBER(JUDICIAL)

02.05.2017  
V.Sethi